

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Petition No. 12/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE PARTIES: Mr. Champak Mehta & Ors.
V/s.
M/s. C. Mahendra Exports & Ors.

SECTION OF THE COMPANIES ACT: 241(1), 242(4), 213, 58, 402, 403 & 237
of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Adv. Dharam Jumanji a/w Adv. Archan Shah i/b Rajani Associates for Respondent		
2.	Adv. Hrush Mehra a i/b Dhan Gish for Petitioner		
3. ^{Adv}	AASTHA VIDYAI i/b Dhan & Gish for Petitioner		

Order

CP No. 12/241(1), 242(4), 213, 58, 402, 403 & 237/NCLT/MB/MAH/2016

At request on Petitioner side, list this matter for hearing on 25.10.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)